

By Speed Post/Special Messenger/Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/5895/A

From :- Shri S.Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, ✓ Shri M.A.Choudhury,
District & Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the 11th October 2018.

Sub:- **Prayer to avail headquarter leave permission during the ensuing Puja vacation of the year 2018.**

Ref:- Your letter No. DJL/8652/2018 dtd. 05.10.2018.

Sir,

With reference to the above, I am directed to inform you that you have been allowed Station leave permission w.e.f. 15.10.2018 to 28.10.2018 during the ensuing puja vacation of the year 2018, as prayed for. The Addl. District and Sessions Judge, FTC, North Lakhimpur and in his absence, the senior most Judicial Officer at the station, will remain in charge of your court and office in your absence.

Yours faithfully,


11/10/2018

DEPUTY REGISTRAR (ADMN.-I)

Kelan

Memo NO.HC.VII-90/1996/_____ /A. dated

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Addl. District and Sessions Judge, FTC, North Lakhimpur.
3. Pvt. Secretary to Portfolio Judge for the District of Lakhimpur.

sd/

DEPUTY REGISTRAR (ADMN.-I)